GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 64 TO BE ANSWERED ON THE 29TH NOVEMBER, 2024

GAMCA MEDICAL EXAMINATION CENTER

*64. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the number of Gulf Cooperation Council (GCC) Approved Medical Centers Association (GAMCA) examination centers currently operating in the country;

(b) whether there are any new proposals to establish new GAMCA centers to cater to the growing demand;

(c) if so, the details of such proposals, specially regarding Andhra Pradesh along with the timeline set for the establishment of these centers;

(d) whether the Government has considered the challenges faced by residents of Andhra Pradesh who currently need to travel to neighboring States for GAMCA medical examinations and if so the details thereof; and

(e) the details of the steps taken/proposed to be taken by the Government to ensure improved accessibility to GAMCA services for aspiring emigrants from Andhra Pradesh?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 64 FOR 29TH NOVEMBER, 2024

(a) to (e) Government of India (GoI) has no role in the selection or approval process of Gulf Cooperation Council (GCC) approved Gulf Approved Medical Centres Association (GAMCA) centers in India. This exercise is carried out entirely by Gulf Health Council (GHC) and implemented through their Embassies / Consulates in India.

Based on the representations received from the stakeholders concerned, a formal Note Verbale was issued from MEA in April 2024 to Embassies of GCC countries in New Delhi for opening GAMCA centres in Andhra Pradesh keeping in mind, that a large number of Domestic Sector Workers migrate to Gulf countries for employment purposes from the state.
